

**GOVERNMENT OF INDIA
WATER RESOURCES
LOK SABHA**

UNSTARRED QUESTION NO:3595
ANSWERED ON:13.02.2014
GROUND WATER CONSERVATION
Ahir Shri Hansraj Gangaram;Bundela Shri Jeetendra Singh

Will the Minister of WATER RESOURCES be pleased to state:

to the reply given to SQ No. 239 dated 06.02.2014 on "Conservation of Ground Water" and State:

(a) whether the Government has taken up the issue with the States/UTs which have not yet enacted legislation on the basis of the Model Bill circulated by the Government; and

(b) if so, the details thereof?

Answer

THE HON'BLE MINISTER OF HEALTH & FAMILY WELFARE AND WATER RESOURCES (SHRI GHULAM NABI AZAD)

(a) to (b) Ministry of Water Resources(MoWR) had circulated a Model Bill to all the States/ Union Territories to regulate and control development and management of ground water. MoWR is regularly pursuing the matter at various levels with all the States/UTs which have not enacted legislation to 'Regulate and Control the Development and Management of Ground Water' on the basis of the 'Model Bill'. This issue has been taken up with the Chief Ministers/ Administrators of concerned States/ Union Territories by the Union Minister, MoWR as also at the level of Secretary, MoWR.